NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/23 & 24/CAA/2018

NAME OF THE PETITIONER(S)

: A D SCHAFFEN PVT LTD

NAME OF THE RESPONDENT(S)

: ANGAYEEAMMAL DEVARAJAN TEXTILE PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HEMA SRINIVASAN

Scheme of Amalganation Council for Agribicant

ORDER

Counsel for applicant present and prayed for time to make submissions. Time is enlarged at request. Put up on 22.02.2018.

Member(Technical)

(S VIJAYARAGĤAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc